

separation, a Head Post Office at Gadchiroli district headquarter has not been provided, resulting in delay in the distribution of postal dak in this backward tribal district. I request Government to relax norms for this tribal district to open a Head Post Office there.

Similarly, Chandrapur district headquarter is an industrially developed city having more than four lakh population. There are just 38 Postmen employed at Chandrapur to distribute the postal dak of four lakh population, which is inadequate considering the vast growth of the city and causes unnecessary delay in the distribution of postal dak.

I urge upon the Central Government to open a Head Post Office at Gadchiroli district and increase the number of postmen in Chandrapur district headquarter by relaxing norms for the development of these districts of Maharashtra.

(ii) *Need to bring Mayurbhanj District in Orissa under growth centre scheme.*

KUMARI SUSHILA TIRIYA (Mayurbhanj): Mayurbhanj district in Orissa which consists of 95% of tribal population should be included under the Growth Centre Scheme to generate the employment opportunities in this backward district. As 90% of the population of Mayurbhanj are living under poverty line and, moreover, this district has already been accepted as one of the industrially backward districts in the country, the tribal people should be immediately granted interest free loans under the integrated Rural Development Programme to acquire income generating assets.

Unlike the other backward districts, Mayurbhanj is rich in various raw materials like iron ore, China clay, etc. In order to extract revenue from these raw materials, special concessions/incentives or subsidy worth 35 to 48% may be given to those industrialists who are interested in setting up of small scale industries in Mayurbhanj for upliftment of these tribals.

(iii) *Need to declare Bateshwar and Sauripur near Agra as Centres of Tourist importance and release adequate funds for their development.*

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Speaker, Sir, Bateshwar, 50 Km. away from Agra, is a very famous place of Pilgrimage and thousands of Indian and foreign pilgrims come to this place every day. Besides, there is also famous pilgrimage of Jains at Sauripur nearby. But due to lack of proper arrangements, the pilgrims have to face a lot of difficulties. An amount of Rs. 37 lakh was sanctioned for the development of this area, out of which an amount of 13 lakh only has been spent so far. But a lot of work has yet to be done.

Therefore, my humble submission to the Central Government is that it should take necessary action to declare Bateshwar and Sauripur as tourist spots, so that these pilgrimages may be developed and the pilgrims may get facilities.

(iv) *Need to seal International Border to check Hawala Transaction on Indo-Pak Border in Punjab and to de-pool coast guard on the Gujarat coast.*

SHRIMATI BHAVNA CHIKHLIA (Junagarh): Mr. Speaker, Sir, a turn over of more than 1000 crore of rupees per annum is going through Hawala Transaction via Atari-wagha route on Indo-Pak border in Punjab. It is not only ruining our economy but has also posed a serious threat to unity, integrity and peace of the country. Because the money being siphoned through hawala transactions is being used on the lines of PL 480, for smuggling of narcotics, gold and silver, illegal arms and for terrorists activities. The lot of arms seized from "Samjhota Express few days back was also a part of Hawala transactions. In the same way hawala transactions are going on from the coastal area of Saurashtra.

I, therefore, request the hon. Minister of Home Affairs to take immediate steps to curb such illegal activities. International borders should be sealed and new coast guards stations should be set up at Kutch to Jakho and Bhavnagar along the Gujarat Coast.

(v) *Need to provide more facilities to the pilgrims going to Kailash and Mansarovar.*

SHRI MOHAN SINGH (Deoria): Mr. Speaker, Sir, In Indian classics special importance has been given to Kailash and Mansarovar. These Places are pilgrimages for crores of people of this country. With such faith thousands of pilgrims yearn for visiting these places every year but there are several obstacles and formalities due to some specific constraints and thus people can not go there inspite of their yearning. There are two routes for Kailash Mansarovar-one is via Dharchula and Tawaghat in Uttar Pradesh and other is via Laddakh. But Laddakh route is not yet opened for Kailash Mansarovar.

Therefore, I request the Central Government to make Kailash Mansarovar pilgrimage convenient and accessible by holding talks with the concerned authorities so that thousand of rupees charged for this pilgrimage are exempted and pilgrimage is made free and easy.

[English]

MR. SPEAKER: The House stands adjourned for lunch to meet again at 2.15 p.m.,

13.15 hrs.

*The Lok Sabha then adjourned for Lunch till Fifteen Minutes past Fourteen of the Clock.*

[English]

14.26 hrs.

*The Lok Sabha re-assembled after Lunch at Twenty-Six Minutes past Fourteen of the Clock.*

(Mr. Deputy-Speaker in the Chair)

STATUTORY RESOLUTION RE: DISAPPROVAL OF THE INDUSTRIAL DEVELOPMENT BANK OF INDIA (AMENDMENT) ORDINANCE: AND BANK INDUSTRIAL DEVELOPMENT OF INDIA (AMENDMENT) BILL AMENDMENTS MADE BY RAJYA SABHA

MR. DEPUTY-SPEAKER: We Shall now take up items 15 and 16 of the agenda. THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, I would like to make a brief submission. In the